

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In continuation to this office order no-720/21441-454/F.3(4)/AD&SJ/Gaz/2023, dated 17.03.2023, the cases Sr. No. 201 to 238 (as per list attached) pending in the Court of Sh. Praveen Singh, Additional District Judge-11, Central District, Tis Hazari Court, Delhi are hereby withdrawn/ revert back and assigned to the Court of Sh. Ajay Singh Shekhawat, Additional District Judge-04, Central District, Tis Hazari Court, Delhi, with immediate effect.

9
28.4.23.

(GIRISH KATHPALIA)

Pr. District & Sessions Judge (HQs) : Delhi

No. 1074 / 33753 - 763 /F.3(4)/AD&SJ/Gaz/2023

Dated: 28.4.23

Copy forwarded for information & necessary action to :

Sub:- Case Transfer.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretary, Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display on the website for uploading LAYERS.

9

Pr. District & Sessions Judge (HQs) : Delhi

2